Projects sanctioned for Maharashtra under Central Financial Assistance

826. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CULTURE be please to state:

- (a) whether Government extends exclusive Central Financial Assistance (CFA) to the States/UTs for preservation of cultural heritage;
- (b) if so, the State-wise details of the projects, including expenditure incurred till 2015-16 thereupon in the last three years; and
- (c) what are the important projects sanctioned for Maharashtra under CFA and implementation status and expenditure incurred for the last three years in each case?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (c) The Central Financial Assistance (CFA) were extended to States/ UTs by the Government of India for preservation of Cultural Heritage under the grants recommended by the 13th Finance Commission from year 2011-12 to 2014-15. State wise details of the funds recommended by 13th Finance Commission and the funds utilized till 2014-15 which includes years from 2011 -12 to 2014-15 is given in Statement (See below). There has been no extension of CFA to State Governments thereafter including the State of Maharashtra.

Statement

State-wise details of funds recommended by XIII Finance Commission

(₹ in crore)

Sl. No. Name of States		Sector	Amount for Awardperiod (2011-12 to 2014-15)	Amount Utilized (2011-12 to 2014-15)
1	2	3	4	5
1.	Andhra Pradesh	Culture	60.00	44.46
	(Including Telangana)	Heritage	100.00	39.27
2.	Arunachal Pradesh	Heritage	10.00	1.50
3.	Assam	Heritage	40.00	3.74
4.	Bihar	Heritage	100.00	12.50
5.	Chhattisgarh	Heritage	45.00	7.04

Comprehensive conservation and development plan for forts and Maharashtra

827. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that Chhatrapati Shivaji Maharaj had under his occupation more than 350 forts located not only in Maharashtra but in other adjoining States also;
- (b) if so, a State-wise list of these forts duly mentioning which ope of them are under the protection of Central Government or respective State Governments or otherwise;
- (c) whether the Central Government has prepared any comprehensive conservation and development plan for the forts under ASI's protection in Maharashtra from tourism point of view; and
 - (d) if not, the reasons therefor and by when this exercise would be completed?